

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

114. I.A. 4435/2023

I.A. 1700/2022

I.A. 3984/2022

I.A. 2741/2021

I.A. 2302/2021

I.A. 1489/2020

I.A. 962/2020

In

C.P.(IB)-4135(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: USV Pvt. Ltd

V/s.

Lok Housing & Construction Ltd

Appearance

For Applicant : Adv. Pranil Pawar h/f Adv. Dinesh Masurkar in IA
4435/2023, Adv. Krushi Shah a/w. Adv. Yahaya
Batatawala in IA 1700/2022, Adv. Vidisha Rohira a/w.
Ms. Sobeena Mahadik & Pankaj Uttaradhi in IA
2302/2021

For Respondent : Adv. Devanshish Godbole

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 4435/2023

None appeared for the applicant. In the interest of justice, list on **05.06.2024**.

I.A. 1700/2022

At the request of the applicant, list on **14.06.2024**.

& I.A. 2741/2021

None appeared for the applicants. In the interest of justice, list on **19.06.2024**.

I.A. 2302/2021

Pleadings are completed. List on **24.06.2024** for final hearing.

I.A. 1489/2020 & I.A. 3984/2022

None appeared for the applicant. In the interest of justice, list on **14.06.2024**.

I.A. 962/2020

Ld. counsel for the respondent seeks time to file reply. Let the same be done within three weeks after serving copy to the other side. List on **14.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)